(c) details of the measures taken by Government for safety of jobs of employees?

THE MINISTER OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES (DR. HARSH VARDHAN): (a) and (b) The Government has given 'in principle' approval for disinvestment of 100 per cent shareholding of Government of India in Central Electronics Ltd. (CEL). The process has been initiated. With approval of the competent authority, an Expression of Interest (EOI) has been published for inviting interest from the prospective bidders. As approved by the competent authority, the EOI, *inter alia*, stipulates the following eligibility criteria for the Interested Bidders (IBs):—

- (i) IBs should have a minimum net worth of ₹ 50 crore as on 31st March, 2018.
- (ii) IBs must be in profits (profit after tax) in any 3 out of the last 5 financial years, the latest financial year will be the one ending on 31-3-2018.
- (c) It has been decided to provide adequate safeguards for protection of employees in the Share Purchase Agreement (SPA) to be signed by the Government with the strategic buyer.

## High potential port-linked industries

886. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of SHIPPING be pleased to state:

- (a) what is the current status of progress in implementation of Sagarmala project, launched in 2015, which included setting up of high potential port-linked industries pertaining to 37 sectors;
- (b) the number of manufacturing clusters that have been set-up till November, 2018;
- (c) whether the claim to create 40 lakh jobs directly and 60 lakh jobs indirectly under the Scheme has even partially been achieved; and
  - (d) if so, the details of direct employment generated so far?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) More than 600 projects, at anestimated infrastructure investment of ₹ 8.78 Lac crore have been identified under Sagarmala since 2015. Out of these, 105 projects (worth ₹ 0.16 Lac crore) have been completed and 414 projects (worth ₹ 4.16 Lac crore) are already under various stages of implementation and development.

(b) 2 mega food processing parks at Satara, Maharashtra and Port-based Mega food processing park in Kakinada-Godavari Mega Aqua Food park, has been completed.

(c) and (d) The Sagarmala programme is planned for execution in a phased manner. The targets of 40 lakh crore direct jobs and 60 lakh crore indirect jobs is one of the many impacts of the Sagarmala Programme and is expected to be achieved by 2025. Under Coastal Community Development programme of Sagarmala, 17,606 persons have been trained and employed in various ship breaking yards at Alang. Another 1978 trainees have been trained under pilot phase of Deen Dayal Upadhyay Gramin Kaushal Yojana-Sagarmala convergence out of which 1143 trainees were placed in various companies in coastal districts.

## New ports under Sagarmala project

- 887. SHRI K. SOMAPRASAD: Will the Minister of SHIPPING be pleased to state:
- (a) the total number of Coastal Economic Zone (CEZ) identified under Sagar mala;
  - (b) the number of CEZ identified in State of Kerala;
  - (c) if so, the details thereof and if not, the reasons therefor;
  - (d) the number of new ports under Sagarmala projects which has been id entified;
- (e) whether any new port bas been included in the Sagarmala projects in Kerala; and
- (f) the details of funds allocated for Sagarmala scheme to coastal States including Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) 14 number of CEZs in 8 States have been identified under the Sagarmala Programme.

- (b) In the State of Kerala, one CEZ namely "Development of CEZ in Kerala -Malabar" has been identified under the Sagarmala Programme.
- (c) The project is in concept phase and appraisal/approval of various Governments/agencies is under progress.
- (d) 6 new port locations, namely-Vadhavan (Maharashtra, Enayam (Tamil Nadu), Tajpur (West Bengal), Paradip Outer Harbour (Odisha), Sirkazhi (Tamil Nadu), Belekeri (Karnataka) have been identified.
  - (e) No new port has been included in the Sagarnala projects in Kerala.
- (f) The details of funds allocated to Coastal States/UT (from FY 15-16 to FY 18-19) are as below:-